

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**(Legal Division)**

**Weekly (Vidyo Desktop) Hearing Schedule for the month of July, 2020**

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
27.7.2020 Monday At 10.30 A.M. Generation Tariff  Coram: Member (ISJ) & Member (AG)	1.	389/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-I for the period from the date of takeover i.e. 15.12.2018 to 31.3.2019.
	2.	548/GT/2020	NEEPCO	Revised Petition for determination of tariff PARE Hydro Electric Project for the period from 2014-19 and 2019-24.
	3.	293/GT/2019	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 carrying out truing up exercise for the period of 2014-19 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2014-15 to 2018-19 in respect of Doyang Hydro Electric Plant ( 75 MW) of North Eastern Electric Power Corporation Limited
	4.	298/GT/2019	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 carrying out truing up exercise for the period 2014-19 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2014-15 to 2018-19 in respect of Assam Gas Based Power Plant (GT 6 X 33.5 MW + ST 3 X 30 MW= 291 MW) of North Eastern Electric Power Corporation Limited.
	5.	98/GT/2020	THDCIL	Seeking revision of tariff of Tehri Hydroelectric Power Project (THPP) Stage-I (4 X 250 MW) for the period 1.4.2014 to 31.3.2019 on account of truing up exercise in terms of Regulations 8 of the Tariff Regulations, 2014.
	6.	407/GT/2020	GMREL	Petition for determination of generation tariff for the period from 1.4.2019 to 31.3.2024 and truing-up of generation tariff from 1.4.2014 to 31.3.2019 in respect of 262.5 MW gross capacity sale from 3 x 350 MW Kamalanga Thermal Power Plant of GMR-Kamalanga Energy Limited (GKEL) to GRIDCO acting as nominee of Government of Odisha for procuring power for the Odisha Distribution Companies.
28.7.2020 Tuesday At 10.30 A.M. Transmission Tariff Petitions  Coram: Member (ISJ) & Member (AG)	1.	15/TT/2020	PGCIL	Petition for (i) truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block 400 kV D/C Kakrapar APP-Navsari T/L along with associated bays at Navsari GIS & 400 kV D/C Kakrapar APP-Vapi T/L along with associated bays at Vapi S/S under Transmission System associated with Kakrapar Atomic Power Project 3&4
	2.	21/TT/2020	PGCIL	Petition for (i) truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For 1x1500 MVA, 765/400 kV ICT at Vindhyachal Pooling Station along with associated bays, under 'Transmission System associated with Vindhyachal-V (500 MW) project of NTPC (Part- A)' in Western Region
	3.	152/TT/2020	PGCIL	Petition for truing up of Transmission tariff for 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019 24 tariff block for Transmission System associated Northern Region System Strengthening Scheme IX in Northern Region consisting of assets Asset 1 400 kV D/C Twin Conductor Kanpur - Ballabgarh Transmission Line alongwith its Associated Bays Asset 2 40 percent FSC at Ballabgarh on 400 kV D/C Kanpur Ballabgarh Transmission Line
	4.	136/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019 24 tariff block For Asset-I 315 MVA, 400/220 kV ICT at Mandola ; Asset-II 315 MVA 400/220 kV ICT at Ludhiana under spare ICT scheme in Northern Region.
	5.	114/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of Asset I : Special Protection Scheme (SPS) for Northern Regional Grid Stage-II in Northern Region

6.	126/TT/2020	PGCIL	Petition for truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Asset-1 315 MVA, 400/220 kV ICT I & II along with bays and LILLO of one ckt of 400 kV D/C Navsari-Kala T/L at Magarwada Sub-station, Asset-2: 400 kV, 80 MVAR Bus Reactor along with associated bays at GIS Magarwada (New), and Asset 3 LILLO of 2nd ckt of 400 kV D/C Navsari-Boisser T/L at Magarwada Sub-station under Establishment of 400/220 kV GIS at Magarwada in Union Territory of Daman & Diu in Western Region.
7.	34/TT/2020	PGCIL	Petition for truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block for assets under Provision of 400kV bays at Shujalpur for Part ATS of RAPP 7&8 in Western Region.
8.	151/TT/2020	PGCIL	Petition for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Asset-I: Asset: 400Kv D/C (Quad) Kurukshetra-Jind TL along with associated bays (DOCO 11.12.2017) under Transmission System Strengthening in WR-NR transmission Corridor for IPPs in Chhattisgarh in Northern Region.
9.	138/TT/2020	PGCIL	Petition for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Asset-I: Rapp-Kota 400 kV D/C line (part of Rapp-Jaipur(South) 400kV D/C line with one ckt LILLOed at Kota) along with associated bay at Kota (DOCO 03.08.2017) under 'Transmission System associated with Rapp 7 and 8 Part-A'.
10.	270/TT/2020	PGCIL	Petition for (i) truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For Asset 1 : 3x110 MVAR Line reactor for 765kV D/C Raipur PS - Wardha Line 1 Ckt#2 to be charged as Bus reactor at Wardha SS. Asset 2a : 765 KV 3X110 MVAR Bus Reactor at Wardha Sub-Station, Asset 2b: 3x110 MVAR Line Reactor for 765 kV D/C Raipur-Wardha Line 1 Ckt#1 charged as Bus Reactor at Wardha Substation, Asset 2c: 765 kV D/C Raipur Pooling Station-Wardha line-I Transmission Line, Asset 2d: 765 KV 240 MVAR Switchable Line Reactor of Wardha I bay at Raipur Pooling Station (Charged as a Bus Reactor), Asset2e: 765 KV 240 MVAR Switchable Line Reactor of Wardha II bay at Raipur Pooling Station (Charged as a Bus Reactor) under Integration of Pooling Stations in Chhattisgarh with central part of WR for IPP generation projects in Chhattisgarh in Western Region (IPP-C).
11.	128/TT/2020	PGCIL	Petition for approval for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Asset I: 400kV D/C Allahabad / Kanpur Line along with associated bays at both ends including 2X50 MVAR Line Reactor at Kanpur end (DOCO: 28.9.2017) under Northern Regional System Strengthening Scheme XXX.
12.	290/TT/2020	PGCIL	Petition for revision of Transmission Tariff for 2004-09 tariff block 2009-14 tariff block Truing up of Transmission tariff for 2014-19 tariff block and Determination of Transmission tariff for 2019-24 tariff block For Assets under Transmission System associated with TALA HEP East North Inter connector and Northern Region Transmission System, an inter-regional asset between Northern Region and Eastern Region
13.	312/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Asset-I: 400 kV D/C Lara STPS I to Raigarh (Kotra) PS Transmission Line along with associated bays at Raigarh (Kotra) PS and Asset-II: 400 kV D/C (Quad) Lara STPS-I Champa Line along with associated bays at Champa Pooling Station under Transmission System associated with Lara STPS (2x800 MW) Generation Project of NTPC in Western Region
14.	313/TT/2020	PGCIL	Petition for (i) truing up of transmission tariff for 2014-19 tariff block and (ii) determination of transmission tariff for 2019-24 tariff block for combined asset under Transmission System Strengthening in Western region for IPPs in Chhattisgarh (IPP-D)
15.	490/TT/2019	PGCIL	Petition for (i) truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 125 MVAR Bus Reactor at 400/200 kV Rajgarh Substation along with associated bays at Rajgarh Substation in WR.

<p>30.7.2020 Thursday At 10.30 A.M. Miscellaneous Petition</p> <p>Coram: Member (ISJ) &amp; Member (AG)</p>	1.	162/MP/2020	Shree Cement	Petition under Section 79(1) (f) of the Electricity Act, 2003 read with Regulation 20 & 21 of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 seeking appointment of Sole Arbitrator for adjudication of disputes between the parties herein in terms of Clause 3.13.(b) of the Agreement dated 31.10.2014 . (On admission)
	2.	202/MP/2020	PGCIL	Petition for reimbursement of additional expenditure towards deployment of Special Security Forces (CISF) at Wagoora Sub-stations for the truing up of expenditure approved vide order dated 31.5.2017 in petition No. 36/MP/2017 for year 2016-19 in respect of Northern Region. (On admission)
	3.	203/MP/2020	PGCIL	Petition for reimbursement of additional expenditure towards deployment of Special Security Forces (CISF) at Salakati and Bongaigaon Sub-Stations for the truing up of expenditure approved vide order dated 20.3.2017 in petition No: 136/MP/2016 for years 2016-19 in respect of Eastern and North Eastern Region. (On admission)
	4.	206/MP/2020	RNSWPL	Petition seeking appropriate direction(s) and / or order(s) in relation to provisions of the CERC (Grant of Connectivity, Long-term access and Medium-term Open access in inter-state transmission and related matters) Regulations, 2009 which are preventing the petitioner from exercising its rights under certain provisions of the Power Purchase Agreement entered pursuant to competitive bidding guidelines 2017 with Solar Energy Corporation of India Limited (SECI) and seeking this commission to give effect to the detailed procedure as approved by the vide order dated 15.5.2018 and further seeking the commission to issue consequential directions to Power Grid Corporation of India Limited in terms of the relief sought in the present petition (On admission).
	5.	262/MP/2020	PSPCL	Petition under Section 79(1)(f) read with Section 79(1)(a) and (b) and other applicable provisions of the Electricity Act, 2003 for adjudication of disputes under PPA dated 11.12.2010 read with the Memorandum of Understanding dated 7.10.2010 between the Petitioner, Punjab State Power Corporation Limited and the Respondent, NTPC Limited. (On admission)
	6.	277/MP/2020	IL&FS	Petition under Section 79 (1) (c), 79 (1) (f) and 79 (1) (k) of the Electricity Act, 2003 seeking quashing of the letter & invoice dated 20.01.2020 issued by Power Grid Corporation of India Limited (PGCIL) for claiming transmission charges. (On admission)
	7.	268/MP/2020	SPGCL	Petition under Sections 79(1)(b) and (f) of the Electricity Act, 2003 seeking reimbursement of amount incurred towards taxes and duties, and seeking reimbursement of amount incurred towards arranging open access (MTOA) (On admission)
	8.	332/MP/2020	OKWPL	Petition under Section 79(1)(c) and (f) of the Electricity Act, 2003 for adjudication of dispute arising out of the action of Power Grid Corporation of India in seeking opening of a Letter of Credit in favour of PGCIL towards PoC charges for the unutilized Long Term Access for 50MW capacity. (on admission)
	9.	492/MP/2020	DBPL	Petition under Section 79 (1) (c), 79 (1)(d), 79 (1)(f) and 79 (1)(k) of the Electricity Act, 2003, for adjudication of dispute arising out of the action of Power Grid Corporation of India in relation to Bill-3 raised in contravention of Regulation 11 of the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulation, 2010 read with Billing, Collection, Disbursement (BCD) Procedure and inter alia, seeking declaration that the Petitioner is entitled for complete offset of charges billed in Bill-1 as well as Bill-3, in the event the quantum of transmission corridor availed by the Petitioner in any region is, for the corresponding period, equal to or more than the target region LTA quantum and for refund of monthly POC charges paid under Bill-3. (On admission)
	10.	513/MP/2020	AP(M)L	with Article 13 of the Power Purchase Agreements dated 07.08.2008 entered with Haryana Utilities; Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees dated 19.1.2005, amended from time to time and revised Tariff Policy 2016, seeking compensation due to certain change in law events. (On admission)
	11.	557/TD/2020	SCL	Petition for down-gradation of Trading Licence from Category II to Category IV.

	12.	337/AT/2020	SECI	Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for 480 MW Solar PV Projects (Tranche V) connected to the Inter-State Transmission System and selected through competitive bidding process as per the Guidelines issued by Ministry of New and Renewable Energy on 3.8.2017.
	13.	579/AT/2020	SECI	Petition under Section 63 of the Electricity Act, 2003 for adoption of tariff for the 1150 MW Solar PV Power projects (Tranche-IV) connected to the Inter-State Transmission system (ISTS) and selected through competitive bidding process as per the Standard Bidding Guidelines dated 3.8.2017.
	14.	549/AT/2020	NTPC	Petition for adoption of tariff for the 3000 MW grid connected Solar PV Power project selected through competitive bidding process as per the guidelines issued by MNRE on 10.3.2015.
31.7.2020 Friday At 10.30 A.M. Transmission Tariff Petitions  Coram: Member (ISJ) & Member (AG)	1.	310/TT/2019	PGCIL	Petition for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for 400/220 kV, 1X315 MVA Autotransformer (ICT-III) at 400/220 kV substation at Vapi under installation of 1X315 MVA 400/220 kV Transformer at Vapi (POWERGRID) substation in WR.
	2.	311/TT/2019	PGCIL	Petition for (i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block for 50 MVA Auto Transformer at Malda in Eastern Region.
	3.	313/TT/2019	PGCIL	Petition for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block for Additional Converter Transformer (Spare) for Rihand-Dadri Bi-pole in Northern Region.
	4.	324/TT/2019	PGCIL	Petition for (i) Revision of Transmission Tariff for 2001-04 tariff block, 2004-09 tariff block, 2009-14 tariff block (ii) Truing up of Transmission tariff for 2014-19 tariff block and (iii) Determination of Transmission tariff for 2019-24 tariff block For Farakka-Malda Transmission Link and Additional 315 MVA Transformer at Malda in Eastern Region.
	5.	23/TT/2020	PGCIL	Petition for Truing up of transmission tariff for 2014-19 tariff block and Determination of transmission tariff for 2019-24 tariff block in respect of Combined Asset consist of Asset-1: 315 MVA 400/220 kV Spare Inter Connecting Transformer at 400/220 kV Hisar sub-station (DOCO: 01/02/13), Asset-2: 315 MVA 400/220 kV Spare Inter Connecting Transformer at 400/220 kV Lucknow sub-station. (DOCO: 01/07/2012), Asset-3: 315 MVA, 400/220 kV ICT at Bhiwadi in Northern Region (DOCO: 01/02/2013) under Provision of spare ICTs and reactors in Eastern, Northern, Southern and Western Regions
	6.	349/TT/2019	PGCIL	Petition for (i) Truing up of Transmission tariff for 2014-19 tariff block and (ii) Determination of Transmission tariff for 2019-24 tariff block For 2nd Spare Converter Transformers at Kolar and Talcher of Talcher-Kolar HVDC Link in Southern Region
	7.	478/TT/2020	PTCUL	Petition for determination of tariff from anticipated DOCO to 31.3.2024 for 220kV Srinagar-Baramwari line [Point of Interconnection (of Singoli Bhatwari HEP from the proposed Baramwari-Srinagar 220kV D/C line) to Khandukhal Srinagar Substation] under UITP Scheme (deemed ISTS) as per Central Electricity Regulatory Commissions order dated 31 January 2013 against Petition number 133/ MP/2012 for tariff block 2019-24 period.
	8.	463/TT/2020	PTCUL	Approval of tariff in respect of PTCUL owned transmission lines/system connecting with other states and intervening transmission lines incidental to inter-State transmission of electricity as per the Central Electricity Regulatory Commissions order dated 14.3.2012 in Petition No.15/Suo-Motu/2012, for inclusion in POC charges.
	9.	496/TT/2019	PGCIL	Petition for Truing up of Transmission tariff for 2014-19 tariff block and (Determination of Transmission tariff for 2019-24 tariff block for Augmentation of Hosur Sub-station by 1 x 315 MVA, 400/220 kV, Transformer and associated bays under System Strengthening Scheme XIV in Southern Region.
	10.	510/TT/2019	PGCIL	Petition for (i) Truing up of Charges for 2014-19 tariff block and (ii) Fees and charges for 2019-24 tariff block For Sub-Load Dispatch Centre at Modipuram under UPPCL.

By order of the Commission

Sd/-  
(T.D. Pant)  
Dy. Chief (Legal)  
25.7.2020